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Present: None for the applicant.

Dr. J.C. Madan, proxy counsel for  
Sh. P.P. Khurana, counsel for the  
respondents.

Neither the applicant nor her counsel is present though it is 2.30 P.M. No one was present on behalf of the applicant even on the last date. Rejoinder has also not been filed though three opportunities have been availed of for the same. It seems that the applicant is no longer interested to pursue his case, which is accordingly dismissed in default.

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(T.S. OSEROI)

MEMBER (J)

12.05.92

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